

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2024-25/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. Mr. Kishore Kumar, J.M.-cum-P.M. (J.J.B.), Bokaro (U.O.T.).
2. Ms. Dhriti Dhairya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro (U.O.T.).
3. Mr. Akshay Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro.
4. Ms. Rashmi Agrawal, S.D.J.M.-cum-Judge I/c, Bokaro (Bermo at Tenughat).
5. Ms. Supriya Rani Tigga, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J.B.)-cum-Special Court, elected M.P./M.L.A., Chaibasa.
6. Mr. Manjeet Kumar Sahu, S.D.J.M., Chaibasa (Porahat).
7. Ms. Sonali Singh, S.D.J.M.-cum-Civil Judge (Jr. Div.), Chatra.
8. Mr. Prashant Singh, J.M.-cum-Judge I/c, Chatra.
9. Ms. Rojleena Bara, Addl. Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
10. Ms. Samirah Khan, J.M.-cum-P.M. (J.J.B.), Daltonganj.
11. Mr. Pragyesh Nigam, Railway Judicial Magistrate, Daltonganj
12. Mr. Bankim Chandra Chatterjee, J.M.-cum-P.M. (J.J.B.), Deoghar (U.O.P.).
13. Ms. Aishwarya Srivastava, Addl. Civil Judge (Jr Div.)-cum-J.M., Deoghar.
14. Ms. Srishti Ghai, Addl. Civil Judge (Jr Div.)-cum-J.M., Deoghar (U.O.T.).
15. Ms. Suchita Nidhi Tigga, S.D.J.M., Deoghar (Madhupur) (U.O.T.).
16. Ms. Purnima Tirkey, Addl. Civil Judge (Jr Div.)-cum-J.M., Deoghar (Madhupur) (U.O.T.).
17. Mr. Manoj Kumar, Railway Judicial Magistrate, Dhanbad.
18. Mr. Abhijeet Pandey. S.D.J.M., Dhanbad.
19. Ms. Arpita Narayan, Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./M.L.A. Dhanbad.
20. Ms. Samar Afshan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
21. Mr. Hemant Kumar Singh, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
22. Ms. Apekchha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
23. Mr. Suresh Oraon, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
24. Mr. Zaved Khan, J.M.-cum-Judge I/c-cum-P.M. (J.J.B.), Dumka.
25. Mr. Aditya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dumka (U.O.T.).
26. Ms. Anulica Kumar, J.M.-cum-P.M. (J.J.B.), Garhwa.
27. Mr. Abhinav Tripathi, Civil Judge (Jr. Div.)-cum-J.M., Garhwa.
28. Mr. Shailendra Kumar Napit, J.M.-cum-Judge I/c, Garhwa (Nagar Untari).
29. Ms. Babita Mittal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih (U.O.P.).
30. Ms. Shree Priya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
31. Ms. Sakshi Srivastava, Civil Judge (Jr. Div.)-cum-J.M., Giridih.
32. Mr. Mahaboob Alam, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
33. Mr. Md. Danish Nawaz, J.M.-cum-Judge I/c, Giridih.
34. Mr. Mukti Bhagat, J.M.-cum-P.M. (J.J.B.), Godda.
35. Mr. Raj Kalyan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Godda.
36. Mr. Khalid Rasheed Ali Ahmed, Addl. Civil Judge (Jr. Div.)-cum-J.M., Godda.
37. Ms. Reema Kumari, J.M.-cum-P.M. (J.J.B.), Gumla.
38. Ms. Sweta Soni, Addl. Civil Judge (Jr. Div.)-cum-J.M., Gumla.
39. Ms. Kaveri Kumari, S.D.J.M.-cum-Special Court, elected M.P./M.L.A., Hazaribagh.
40. Ms. Juhi Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
41. Ms. Priyanka Chopra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
42. Ms. Kriti Kumari Burnwal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
43. Ms. Puja Kumari Lal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur (U.O.T.).
44. Mr. Arvind Kumar No. 3, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur (U.O.T.).
45. Mr. Vikash Kumar Bhagat, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
46. Mr. Richesh Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
47. Ms. Shalika Anna Herenz, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamtara.
48. Ms. Kanchan Toppo, S.D.J.M.-cum-P.M. (J.J.B.), Koderma.
49. Ms. Shivangi Priya, J.M.-cum-Judge I/c, Koderma.

50. Mr. Pranav Kumar, S.D.J.M.-cum-Civil Judge (Jr. Div.), Latehar.
51. Ms. Jaya Smita Kujur, J.M.-cum- P.M. (J.J.B.), Lohardaga (U.O.T.).
52. Mr. Sadish Ujwal Beck, S.D.J.M.-cum-P.M. (J.J.B.), Pakur (U.O.T.).
53. Ms. Pratima Oraon, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ramgarh (U.O.T.).
54. Ms. Ayesha Singh Sardar, Civil Judge (Jr. Div.)-cum-J.M., Ramgarh (U.O.T.).
55. Mr. Bijai Kumar Yadav, Railway Judicial Magistrate, Ranchi.
56. Ms. Ila Kandpal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
57. Ms. Divya Raghav, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi (U.O.T.).
58. Mr. Numan Khan Azam, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
59. Ms. Ekta Saxena, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
60. Ms. Manya Tandon, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
61. Ms. Rupam Smriti Topno, S.D.J.M., Ranchi.
62. Mr. Sumit Kumar Verma, J.M., Sahebganj.
63. Ms. Mansi, J.M., Sahebganj (Rajmahal).
64. Mr. Alok Ojha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Sahebganj (Rajmahal) (U.O.T.).
65. Mr. Ashish Agrawal, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J.B.), Seraikella-Kharsawan.
66. Mr. Subhash Bara, Civil Judge (Jr. Div.)-cum-Judge I/c-cum- P.M. (J.J.B.), Simdega (U.O.P.).

Sub.:- Nomination of Judicial Officers for attending two days **Refresher Training programme on Criminal Laws for Civil Judge (Jr. Div.) half of the cadre (1st batch) (R-01)**, scheduled to be held on **1st & 2nd June, 2024 at Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid training Programme scheduled to be held on **1st & 2nd June, 2024 at Judicial Academy Jharkhand, Ranchi.**

The arrangement for the stay of the nominated outstation officers will be made in Hostels of Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi **from the evening of preceding day of the training Programme till the evening of concluding day of the training Programme.** All the nominated officers have to **report at Academy for training Programme on or before 09:30 A.M. for registration, in proper dress.**

You are, therefore, directed to attend the aforesaid training Programme on the date as mentioned above and **come with the relevant bare acts.**

Accordingly, you are accorded necessary permission to attend the aforesaid training Programme. **No individual request seeking permission to attend the Programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.**

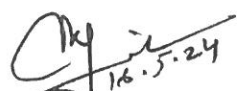
Yours sincerely,
Sd/-Nikesh Kumar Sinha

Registrar (Administration)

Memo No. 2056 /Apptt.

Dated, Ranchi, the 16/05/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 525/JAJ dated 07.05.2024 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


16.5.24
Registrar (Administration)